

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 202**  
IB-558(ND)/2022

**IN THE MATTER OF:**

M/s. Aditya Birla Finance Ltd.

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. Sequel Buildcon Pvt Ltd

.... **RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 24.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Krishnendu Datta, Sr. Adv., Mr. Varun Kalra,  
Mr. Palash Singhai, Advocates

For the Respondent : Mr. Ashish Aggarwal, Mr. Gurcharan Singh,  
Advocates

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 11.05.2023.

Sd/-  
**(Court Officer)**